



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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November 23, 2016

RBI cancels Certificate of Registration of 6 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following non-banking financial companies (NBFCs). The Reserve Bank, in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Star Line Leasings Limited	417-419, 'Midas', Sahar Plaza, Mathurdas VasANJI Road, Andheri (East), Mumbai - 400059	13.00533	March 24, 1998	October 05, 2016
2	M/s Target Credit and Capital Private Limited	UG-1, B C Johri Palace, 51, M G Road, In front of Globus, Indore - 452001	B-03.00006	February 18, 1998	October 06, 2016
3	M/s Vishwakarma Strips and Investments Private Limited	Opposite Link Road, Service Station, Link Road, Ludhiana, Punjab	B-06.00034	March 05, 1998	October 10, 2016
4	M/s Purohit Finlease Limited	360, Mint Street, 2 nd Floor, Sowcarpet, Chennai - 600079	B-07.00593	March 15, 2001	October 10, 2016
5	M/s Royal Moga Hire Purchase Private Limited	G T Road, Moga - 142001 (Punjab)	06.00139	August 10, 1998	October 10, 2016
6	M/s Oak Finlease Limited (Formerly Eness Finlease Private Limited)	168, Jaora Compound, Rathi Mansion, Indore - 452001	B-03.00115	September 25, 2000	October 14, 2016

As such, these companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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